

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 24th March 2021

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/8/KOB/2019
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AK NOWSHAD
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD & 3 OTHERS

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Office Notes

Video Conference

24th March 2021

ORDER

TCP/8/KOB/2019

Learned counsel for the applicant Shri Kousik N. Sharma as well as learned Senior counsel for R2 to R4 Shri Ramakrishnan appeared through VC.

Shri Ramakrishnan submitted that the appeal filed vide CA(AT)/237/2020 in this matter is posted at NCLAT on 05.04.2021. **Hence, list on 28.04.2021 at 2.30 for hearing.**

Sd/-

Ashok Kumar Borah
Member (Judicial)

*added
original filed
28/04/21*

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28/04/21*